

M/S ERVIKA GLOBAL PRIVATE LIMITED (IN CIRP)
Claim Register as on 04.09.2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remark , if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0.00	0	0.00	-	-	-		
2	Unsecured financial creditors belonging to any class of creditors	0	0.00	0	0.00	-	-	-		
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0.00	0	0.00	-	-	-	Annexure- 3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0.00	0	0.00	-	-	-	Annexure- 4	
5	Operational creditors (Workmen)	0	0.00	0	0.00	-	-	-	Annexure- 5	
6	Operational creditors (Employees)	0	0.00	0	0.00	-	-	-	Annexure- 6	
7	Operational creditors (Government Dues)	0	0.00	0	0.00	-	-	-	Annexure- 7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,65,47,709	1	1,65,47,709.00	-	-	-	Annexure- 8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0.00	0	0.00	-	-	-		
Total		1	1,65,47,709.00	1	1,65,47,709.00	-	0.00	0.00		

Name of the corporate debtor: M/S. PEEL-WORKS PRIVATE LIMITED. ; Date of commencement of CIRP: 19/08/2026 ; List of creditors as on: 04/09/2026

(Amount in ₹)

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